

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) <b>FOR THE ATTENTION OF THE CREDITORS OF KORDASH HANDLERS &amp; LOGISTICS PVT LTD (FORMERLY KNOWN AS WLM LOGISTICS PARKS PRIVATE LIMITED)</b>	
RELEVANT PARTICULARS	
1	Name of the corporate debtor <b>Kordash Handlers And Logistics Private Limited (Formerly known as WLM Logistics Parks Private Limited)</b>
2	Date of Incorporation of corporate debtor 04.12.2007
3	Authority under which corporate debtor is incorporated / registered ROC Bangalore
4	Corporate Identity No. of the corporate debtor U45201KA2007PTC044552
5	Address of the registered office and principal office (if any) of corporate debtor No. 129/18, 4th Floor, 1st Main, Opp. Ayyappa Temple, Sf Road, Wilson Garden, Bangalore, Karnataka, 560027
6	Insolvency commencement date in respect of corporate debtor 06.11.2024
7	Estimated date of closure of insolvency resolution process 05.05.2025
8	Name and registration number of the insolvency professional acting as interim resolution professional NITIN DAGA IBBI/PA-001/IP-P02213/2020-2021/13405
9	Address and e-mail of the interim resolution professional, as registered with the Board P-68, Sector-A, Metropolitan Co-Operative Housing Society Limited, Police Station- Pragati Maidan, Canal South Road, Kolkata, West Bengal, 700105 <b>daga.nitin.cs@gmail.com</b>
10	Address and e-mail to be used for correspondence with the interim resolution professional P-68, Sector-A, Metropolitan Co-Operative Housing Society Limited, Police Station- Pragati Maidan, Canal South Road, Kolkata, West Bengal, 700105 <b>daga.nitin.cs@gmail.com</b>
11	Last date for submission of claims 20.11.2024
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional N.A.
13	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (three names for each class) N.A.
14	(a) Relevant Forms and (b) Details of authorized representatives are available at: Web link: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> Physical Address: N.A.
<p>Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of <b>Kordash Handlers and Logistics Private Limited (Formerly known as WLM Logistics Parks Private Limited)</b> on 06.11.2024.</p> <p>The creditors of <b>Kordash Handlers and Logistics Private Limited (Formerly known as WLM Logistics Parks Private Limited)</b>, are hereby called upon to submit their claims with proof on or before <b>20.11.2024</b> to the Interim Resolution Professional at the address mentioned against entry No. 10.</p> <p>The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.</p> <p>A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class in Form CA.</p> <p><b>Submission of false or misleading proofs of claim shall attract penalties.</b></p>	
Sd/ Nitín Daga Interim Resolution Professional	
Date : 09.11.2024	In the matter of <b>Kordash Handlers and Logistics Private Limited</b>
Place : Kolkata	

SATURDAY, NOVEMBER 9, 2024

26

<b>FORM A</b>	
<b>PUBLIC ANNOUNCEMENT</b>	
[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]	
<b>FOR THE ATTENTION OF THE CREDITORS OF KORDASH HANDLERS &amp; LOGISTICS PVT LTD (FORMERLY KNOWN AS WLM LOGISTICS PARKS PRIVATE LIMITED)</b>	
<b>RELEVANT PARTICULARS</b>	
1	Name of the corporate debtor <b>Kordash Handlers And Logistics Private Limited (Formerly known as WLM Logistics Parks Private Limited)</b>
2	Date of Incorporation of corporate debtor 04.12.2007
3	Authority under which corporate debtor is incorporated / registered ROC Bangalore
4	Corporate Identity No. of the corporate debtor U45201KA2007PTC044552
5	Address of the registered office and principal office (if any) of corporate debtor No. 129/18, 4th Floor, 1st Main, Opp. Ayyappa Temple, Sf Road, Wilson Garden, Bangalore, Karnataka, 560027
6	Insolvency commencement date in respect of corporate debtor 06.11.2024
7	Estimated date of closure of insolvency resolution process 05.05.2025
8	Name and registration number of the insolvency professional acting as interim resolution professional NITIN DAGA IBBI/IPA-001/IP-P02213/2020-2021/13405
9	Address and e-mail of the interim resolution professional, as registered with the Board P-68, Sector-A, Metropolitan Co-Operative Housing Society Limited, Police Station- Pragati Maidan, Canal South Road, Kolkata, West Bengal, 700105 <b>daga.nitin.cs@gmail.com</b>
10	Address and e-mail to be used for correspondence with the interim resolution professional P-68, Sector-A, Metropolitan Co-Operative Housing Society Limited, Police Station- Pragati Maidan, Canal South Road, Kolkata, West Bengal, 700105 <b>daga.nitin.cs@gmail.com</b>
11	Last date for submission of claims 20.11.2024
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional N.A.
13	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (three names for each class) N.A.
14	(a) Relevant Forms and (b) Details of authorized representatives are available at: Web link: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> Physical Address: N.A.
<p>Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of <b>Kordash Handlers and Logistics Private Limited (Formerly known as WLM Logistics Parks Private Limited)</b> on <b>06.11.2024</b>.</p> <p>The creditors of <b>Kordash Handlers and Logistics Private Limited (Formerly known as WLM Logistics Parks Private Limited)</b>, are hereby called upon to submit their claims with proof on or before <b>20.11.2024</b> to the Interim Resolution Professional at the address mentioned against entry No. 10.</p> <p>The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.</p> <p>A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class in Form CA.</p> <p><b>Submission of false or misleading proofs of claim shall attract penalties.</b></p>	
<p>Sd/- Nitin Daga Interim Resolution Professional</p>	
Date : 09.11.2024	<b>In the matter of Kordash Handlers and Logistics Private Limited</b>
Place : Kolkata	



# ಉದಯಕಾಲ



ಸಂಪಾದಕ - ಪ್ರಕಾಶಕ: ಕೆ. ಎನ್. ಪುಟ್ಟಲಿಂಗಯ್ಯ

ಕನ್ನಡಿಗರ ಜೀವಾಳ

ಮುಖ್ಯ ಕಾರ್ಯನಿರ್ವಹಣಾಧಿಕಾರಿ: ಡಿ.ಬಿ. ಬಸವರಾಜು

## 2 ಬೆಂಗಳೂರು ನಗರ ಶನಿವಾರ, ನವೆಂಬರ್ 09, 2024

ನಮೂನೆ-ಎ ಸಾರ್ವಜನಿಕ ಪ್ರಕಟಣೆ (ನಿಯಂತ್ರಣ 6 ರ ಇನ್‌ಸಾಲ್ಟೆನ್ಸಿ ಮತ್ತು ಬ್ಯಾಂಕ್‌ರಲ್ಲಿ ಬೋರ್ಡ್ ಆಫ್ ಇಂಡಿಯಾ ಅಡಿಯಲ್ಲಿ (ಕಾರ್ಪೊರೇಟ್ ವ್ಯಕ್ತಿಗಳಿಗೆ ದಿವಾಳಿತನ ಪರಿಹಾರ ಪ್ರಕ್ರಿಯೆ) ನಿಯಮಗಳು, 2016) ಕೊರೋನ್ ಹ್ಯಾಂಡ್ಲರ್ಸ್ ಆಂಡ್ ಲಾಜಿಸ್ಟಿಕ್ಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ (ಈ ಮೊದಲಿನ ಡಬ್ಲ್ಯುಎಲ್‌ಎಂ ಲಾಜಿಸ್ಟಿಕ್ಸ್ ಪಾರ್ಕ್ಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್) ನ ಸಾಲದಾತರ ಗಮನಕ್ಕೆ ಸೂಕ್ತ ವಿವರಗಳು	
1	ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರನ ಹೆಸರು ಕೊರೋನ್ ಹ್ಯಾಂಡ್ಲರ್ಸ್ ಆಂಡ್ ಲಾಜಿಸ್ಟಿಕ್ಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ (ಈ ಮೊದಲಿನ ಡಬ್ಲ್ಯುಎಲ್‌ಎಂ ಲಾಜಿಸ್ಟಿಕ್ಸ್ ಪಾರ್ಕ್ಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್)
2	ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರನ ಪ್ರಾರಂಭದ ದಿನ 04.12.2007
3	ಯಾವ ಆಧಾರಿಟಿಯ ಕೆಳಗೆ ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರನ ನೋಂದಣಿ ಆಗಿರುವುದು ಆರ್‌ಬಿಸಿ, ಬೆಂಗಳೂರು
4	ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರನ ಕಾರ್ಪೊರೇಟ್ ಗುರುತು ಸಂಖ್ಯೆ U45201KA2007PTC044552
5	ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರನ ನೋಂದಾಯಿತ ಕಛೇರಿ ಮತ್ತು ಮುಖ್ಯ ಕಛೇರಿ (ಯಾವುದಾದರೂ ಇದ್ದಲ್ಲಿ) ಅದರ ವಿಳಾಸ ನಂ.129/18, 4ನೇ ಮಹಡಿ, 1ನೇ ಮೈನ್, ಅಯ್ಯಪ್ಪ ದೇವಾಲಯದ ಎದುರು, ಎಸ್‌ಎಫ್ ರಸ್ತೆ, ವಿಲ್ಸನ್ ಗಾರ್ಡನ್, ಬೆಂಗಳೂರು, ಕರ್ನಾಟಕ-560027.
6	ಕಾರ್ಪೊರೇಟ್ ವ್ಯಕ್ತಿಯ ಇನ್‌ಸಾಲ್ಟೆನ್ಸಿ ಪ್ರಕ್ರಿಯೆ ಆರಂಭದ ದಿನಾಂಕ 06.11.2024
7	ಇನ್‌ಸಾಲ್ಟೆನ್ಸಿ ಪ್ರಕ್ರಿಯೆ ಮುಕ್ತಾಯಗೊಳ್ಳುವ ಅಂದಾಜು ದಿನಾಂಕ 05.05.2025
8	ಮಧ್ಯಂತರ ವ್ಯಕ್ತಿಪರ ನಿರ್ಣಯದಾರರಾಗಿ ಕಾರ್ಯನಿರ್ವಹಿಸುವ ವ್ಯಕ್ತಿಪರ ನಿರ್ಣಯದಾರರ ಹೆಸರು ಮತ್ತು ನೋಂದಣಿ ಸಂ. ನಿತೀನ್ ದಾಗಾ IBBI/IPA-001/IP-P02213/2020-2021/13405
9	ಮಂಡಳಿಯಲ್ಲಿ ನೋಂದಾಯಿಸಿರುವ ಮಧ್ಯಂತರ ವ್ಯಕ್ತಿಪರ ನಿರ್ಣಯದಾರರ ವಿಳಾಸ ಮತ್ತು ಇ-ಮೇಲ್ ಐಡಿ ಪಿ-68, ಸೆಕ್ಟರ್-ಎ, ಮೆಟೋಪಾಲಿಟನ್ ಕೋ-ಆಪರೇಟಿವ್ ಹೌಸಿಂಗ್ ಸೊಸೈಟಿ ಲಿಮಿಟೆಡ್, ಪೊಲೀಸ್ ಠಾಣೆ-ಪ್ರತಿ ಮೈದಾನ, ಕ್ಯಾನ್ವಲ್ ಸೌತ್ ರಸ್ತೆ, ಕೊಲ್ಲತ್ತ, ಪಶ್ಚಿಮ ಬಂಗಾಳ-700105. daga.nitin.cs@gmail.com
10	ಸಂವಹನಕ್ಕಾಗಿ ಬಳಸಲು ಮಧ್ಯಂತರ ವ್ಯಕ್ತಿಪರ ನಿರ್ಣಯದಾರರ ಇ-ಮೇಲ್ ಮತ್ತು ವಿಳಾಸ ಪಿ-68, ಸೆಕ್ಟರ್-ಎ, ಮೆಟೋಪಾಲಿಟನ್ ಕೋ-ಆಪರೇಟಿವ್ ಹೌಸಿಂಗ್ ಸೊಸೈಟಿ ಲಿಮಿಟೆಡ್, ಪೊಲೀಸ್ ಠಾಣೆ-ಪ್ರತಿ ಮೈದಾನ, ಕ್ಯಾನ್ವಲ್ ಸೌತ್ ರಸ್ತೆ, ಕೊಲ್ಲತ್ತ, ಪಶ್ಚಿಮ ಬಂಗಾಳ-700105. daga.nitin.cs@gmail.com
11	ಕ್ಷೇಮಗಳನ್ನು ಸಲ್ಲಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ 20.11.2024
12	ಸಾಲದಾರರ ವರ್ಗಗಳು, ಯಾವುದಾದರೂ ಇದ್ದರೆ, ಸೆಕ್ಷನ್ 21 ರ ಉಪ-ವಿಭಾಗ (6ಎ) ಕಾಯಿದೆ (ಬಿ) ಅಡಿಯಲ್ಲಿ, ಮಧ್ಯಂತರ ರೆಸಲ್ಯೂಷನ್ ವ್ಯಕ್ತಿಪರರು ಖಚಿತಪಡಿಸಿರುವುದು ಎನ್‌ಎ
13	ಒಂದು ವರ್ಗದಲ್ಲಿ ಸಾಲದಾತರ ಅಧಿಕೃತ ಪ್ರತಿನಿಧಿಯಾಗಿ ಕಾರ್ಯನಿರ್ವಹಿಸಲು ಗುರುತಿಸಲಾದ ದಿವಾಳಿತನದ ವ್ಯಕ್ತಿಪರರ ಹೆಸರುಗಳು (ಪ್ರತಿ ವರ್ಗಕ್ಕೆ ಮೂರು ಹೆಸರುಗಳು) ಎನ್‌ಎ
14	(ಎ) ಸೂಕ್ತ ದಾಖಲೆಗಳು ಮತ್ತು (ಬಿ) ಅಧಿಕೃತ ಪ್ರತಿನಿಧಿಗಳ ವಿವರಗಳು ಲಭ್ಯವಿರುವುದು: ವೆಬ್‌ಲಿಂಕ್ <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> (2) ಭೌತಿಕ ವಿಳಾಸ: ಎನ್‌ಎ

ಕೊರೋನ್ ಹ್ಯಾಂಡ್ಲರ್ಸ್ ಆಂಡ್ ಲಾಜಿಸ್ಟಿಕ್ಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ (ಈ ಮೊದಲಿನ ಡಬ್ಲ್ಯುಎಲ್‌ಎಂ ಲಾಜಿಸ್ಟಿಕ್ಸ್ ಪಾರ್ಕ್ಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್) ನ ಕಾರ್ಪೊರೇಟ್ ದಿವಾಳಿತನ ಪರಿಹಾರ ಪ್ರಕ್ರಿಯೆಯನ್ನು 06.11.2024ರಂದು ಪ್ರಾರಂಭಿಸಲು ರಾಷ್ಟ್ರೀಯ ಕಂಪನಿ ಕಾನೂನು ನ್ಯಾಯ ಮಂಡಳಿಯು ಆದೇಶ ನೀಡಿದೆ ಎಂದು ಈ ಮೂಲಕ ಸೂಚನೆ ನೀಡಲಾಗಿದೆ.

ಕೊರೋನ್ ಹ್ಯಾಂಡ್ಲರ್ಸ್ ಆಂಡ್ ಲಾಜಿಸ್ಟಿಕ್ಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ನ ಎಲ್ಲ ಸಾಲದಾತರುಗಳಿಗೆ ಈ ಮೂಲಕ ತಿಳಿಸುವುದೇನೆಂದರೆ, 20.11.2024 ರಂದು ಅಥವಾ ಅದಕ್ಕೂ ಮೊದಲು ತಮ್ಮ ಹಕ್ಕುಗಳನ್ನು ಪುರಾವೆಗಳೊಂದಿಗೆ ವಸ್ತು ಸಂಖ್ಯೆ 10ರಲ್ಲಿ ನೀಡಿರುವ ವಿಳಾಸಕ್ಕೆ ಸಲ್ಲಿಸಲು ಸೂಚಿಸಲಾಗಿದೆ.

ಹಣಕಾಸು ಸಾಲದಾತರು ತಮ್ಮ ಹಕ್ಕುಗಳನ್ನು ಎಲೆಕ್ಟ್ರಾನಿಕ್ ವಿಧಾನದಿಂದ ಮಾತ್ರ ಪುರಾವೆಯೊಂದಿಗೆ ಸಲ್ಲಿಸಬೇಕು. ಉಳಿದಲ್ಲಾ ಸಾಲದಾತರು ತಮ್ಮ ಕ್ಷೇಮಗಳನ್ನು ಖುದ್ದಾಗಿ, ಅಂಚೆ ಮೂಲಕ ಅಥವಾ ಎಲೆಕ್ಟ್ರಾನಿಕ್ ಮಾಧ್ಯಮದಲ್ಲಿ ದಾಖಲೆಗಳೊಂದಿಗೆ ಸಲ್ಲಿಸಬಹುದಾಗಿದೆ.

ಪ್ರವೇಶ ಸಂಖ್ಯೆ 12ರಲ್ಲಿ ಪಟ್ಟಿ ಮಾಡಲಾದ ವರ್ಗಕ್ಕೆ ಸೇರಿದ ಹಣಕಾಸು ಸಾಲಗಾರ, ಪ್ರವೇಶ ಸಂ. 13 ರಲ್ಲಿ ಹೇಳಿಕೆಯಂತೆ ಮೂರು ದಿವಾಳಿತನದ ವ್ಯಕ್ತಿಪರ ನಿರ್ಣಯದಾರರಿಂದ ಅದರ ಅಧಿಕೃತ ಪ್ರತಿನಿಧಿಯ ದರ್ಜೆಯ (ಎನ್.ಎ) ಆಯ್ಕೆಯನ್ನು ಅರ್ಜಿ ನಮೂನೆ ಸಿಎ ಯಲ್ಲಿ ಈ ದಿನಾಂಕದವರೆಗೆ ಲಭ್ಯವಿರುವ ಮಾಹಿತಿಯಂತೆ ಅನ್ವಯವಾಗುವುದಿಲ್ಲ ಎಂದು ಸೂಚಿಸಬೇಕು.

ಹಕ್ಕಿನ ಸುಳ್ಳು ಅಥವಾ ದಾರಿ ತಪ್ಪಿಸುವ ಪುರಾವೆಗಳನ್ನು ಸಲ್ಲಿಸಿದಲ್ಲಿ ದಂಡ ತೆರಬೇಕಾಗುವುದು  
ನಿತೀನ್ ದಾಗಾ  
ದಿನಾಂಕ: 09.11.2024  
ಮಧ್ಯಂತರ ವ್ಯಕ್ತಿಪರ ನಿರ್ಣಯದಾರ  
ಕೊರೋನ್ ಹ್ಯಾಂಡ್ಲರ್ಸ್ ಆಂಡ್ ಲಾಜಿಸ್ಟಿಕ್ಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್